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A.K.Sahoo Vrs. UOI

Admission Sl. No. 5
O.A. No. 260/00181 of 2016
Order dated: 05.04.2016

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr.J.K.Khuntia, learned counsel for the applicant and Mr.S.K.Patra, learned ACGSC. Mr.Khuntia has filed a Memo stating therein that applicant in the meantime, has carried out the orders of transfer and joined the ~~transferred~~ ^{place of transfer} place. In view of this, it is submitted that applicant does not want to press this O.A. In view of the above, the O.A. is disposed of for not being pressed.


MEMBER(Admn.)

RK